

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(CAA)-417(ND)2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2018**

NAME OF THE COMPANY: Value First Mobility Vision Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

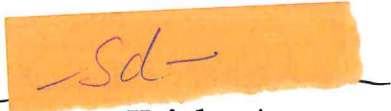
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

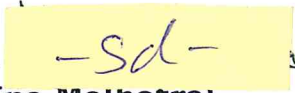
Present: Mr. Rajeev Kumar and Mr. Mahesh Agarwal, Advocate for the Petitioner
Ms. Lakshmi Gurung, Standing Counsel for IT Dept.
Mr. Shubham Pandey, Advocate for OL

ORDER

Written submissions of the Income Tax Department has been received.

To come up for clarification/orders.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**